

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 796  
(To be answered on the 2<sup>nd</sup> December 2021)**

**RELAXATION OF DISTANCE NORMS FOR SETTING UP OF NEW  
AIRPORTS**

**796. SHRI SANJAY BHATIA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Union Government has made any plan to relax the distance norms between two airports so that more and more airports could be connected together and if so, the details thereof;
- (b) whether the Union Government in coordination with the State Government of Haryana proposes to convert the Flying Club situated in Karnal district into a National Airport to develop various ancient heritage as tourist destinations; and
- (c) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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(a) Government of India (GoI) has formulated a Greenfield Airports Policy, 2008 which provides guidelines for establishment of new Greenfield Airports in the country. As per the Policy, an airport developer, including State Governments, willing to establish an airport are required to send a proposal to the Ministry of Civil Aviation (MoCA). No Greenfield airport is allowed within aerial distance of 150 Km of an existing civilian airport. However, establishment of a Greenfield Airport is allowed within 150 Km of an existing civilian airport after carrying out the impact assessment on the existing airport on a case to case basis.

(b) & (c) No such proposal is under consideration of the Ministry of Civil Aviation.

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